

The ancillary units of major industries are also on the verge of collapse due to power crisis.

The large scale curtailment of orders to wagon-builders has crippled the prestigious Burn and Standard Company of Howrah.

Government's policy that 'bad management is bad currency' should, in real sense, be applied immediately.

The Industry Ministry must call an urgent meeting of the Finance and Commerce Ministries, officials as well as the representatives of West Bengal Government to urgently take up the matter of sick and closed units of West Bengal in general and Howrah in particular.

For the revival of Industry in Howrah, the Industry and Finance Ministers must submit comprehensive proposals for the Seventh Plan with a view to set up major units or plants in Howrah to save the ancillaries.

- (v) Violation of prescribed laws by deep sea fishing trawlers by Fishing in Shallow Waters and need to confine their operations to depths exceeding 200 metres

SHRI SOMNATH RATH (Aska) :
The livelihood of traditional fishermen and fishermen with mechanized boats operating on the east coast has been put in jeopardy following the deployment of a fleet of about 80 sophisticated deep sea fishing trawlers. The number of various species of fish and prawns in the seas off the east coast has been fast depleting following indiscriminate fishing by the trawlers.

The trawlers chartered by major sea food exporting companies often do not observe even the basic rules of fishing. They often fish in shallow water violating prescribed laws. Moreover, over-fishing by trawlers has threatened the breeding ground of prawns in the sandleads of the Bay of Bengal.

If steps are not taken to control the operation of trawlers, marine resources off the east coast would dry up.

The trawlers had to stop fishing off the west coast as their operations there had depleted marine resources. Similar restriction should be imposed on the east coast.

I demand that issue of licences to trawlers be stopped and the operators made to confine their activities to depths exceeding 200 metres. The patrolling of seas should be launched to ensure that trawlers do not violate fishing regulations.

[Translation]

- (vi) Rude and unhelpful behaviour of the Telephone Operators at Sangod (Kota) and need to redress grievances of subscribers and obviate losses to the exchequer

SHRI SHANTI DHARIWAL (Kota) :
Mr. Chairman, Sir, I would like to raise a matter regarding the irregularities indulged in and the carelessness shown at Kota Telephone Exchange in respect of trunk calls booked from Kota by the telephone subscribers of Sangod, which falls in my constituency Kota.

When a call is made to Kota Telephone exchange by the local telephone subscribers to book a trunk call, either there is no response or if at all there is response, it is after great delay. In addition, if a subscriber wants to know the ticket number of the trunk call, the officials concerned tell him that ticket number would not be given and that in case a complaint is lodged, his trunk call would never materialise. In such a situation, the subscribers are experiencing great difficulty.

I would like to bring to your notice that Kota-Sangod is an industrial and commercial centre and hundreds of trunk calls are booked from there daily. In the prevailing situation, the trade is suffering a heavy loss. Besides, the Department is also suffering loss of revenue to the tune of lakhs of rupees every month.

I request the hon. Minister of Communications that keeping in view the seriousness of the matter, prompt

action should be taken in the matter in order to remove the difficulties being faced by the subscribers and to avoid heavy loss of revenue to the Department.

[*English*]

(vii) **Power Crisis in West Bengal and need to consider the offer of Britain and Hungary to Supply T.G. Units and Turbo Generators for CESE and Ramman Hydel Project of West Bengal**

SHRI BASUDEB ACHARIA (Bankura) : The Government of West Bengal gave two proposals to the Central Government for importing T. G. Unit for Calcutta Electric Supply Corporation and 4 numbers of turbo generators for Ramman Hydel Project in West Bengal. For the first proposal for importing T.G. Unit from Britain an assurance was given by the Central Government that they were ready to consider the proposal of help offered by the British. The Chief Minister of West Bengal had talks with the then Finance Minister and the Industry Minister in this regard. But the then Finance Minister informed the Chief Minister of West Bengal that the British offer has been considered for other purposes and he advised that for this the State Government should discuss with BHEL. But the price of T.G. Unit of BHEL is higher than the T.G. Unit to be imported from Britain. Then CESE asked for permission to obtain loan to import T.G. Unit and submitted their proposals to the Central Government. The latter informed the State Government that since the BHEL has reduced the prices, let the CESC contact BHEL. Same is the case with regard to Ramman Hydel Project of Government of West Bengal. As the price offered by Hungary was less than that of BHEL and the latter was not also ready to accept the proposal of long term loan payment which Hungary had accepted.

Therefore, I urge upon the Government to reconsider the offers immediately to combat the serious power crisis in the State.

13.44 hrs.

MOTION RE : THIRTY-SECOND AND THIRTY-THIRD REPORTS OF THE UNION PUBLIC SERVICE COMMISSION ALONG WITH GOVERNMENT'S MEMORANDUM ON CASES OF NON-ACCEPTANCE OF COMMISSION'S ADVICE MENTIONED THEREIN—Contd.

[*English*]

MR. CHAIRMAN (SHRI ZAINUL BASHER) : The House will now take up item No. 10 of the agenda.

Shri Ramachandra Reddy to continue his speech.

SHRI K. RAMACHANDRA REDDY (Hindupur) : Yesterday while the House adjourned I was speaking about the unemployment problem and also about the enhancement of the age of recruitment. To-day I would like to mention a few facts about this unemployment problem. The unemployment problem is a problem of himalayan proportions in our country. On a rough estimate about 450 lakhs of people have been registered in the Employment Exchanges. Every year the number is increasing by 10 to 12 lakhs, and out of these people it is the duty of the UPSC to select those who are fit to be government servants. While doing so the difference here is that as far as the rural people are concerned they are not in a position to compete on equal footing with the people who are living in cities. Rural